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PART IV.

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court. Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps.

HOME, REVENUE AND FINANCE DEPARTMENT.

NOTIFICATIONS.

The 14th July 1937.

No. 7624-A.—The following notification issued by the Government of India in the Home Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

POLICE.

Simla, 1st July 1937.

No. F.-21/26/37.—In exercise of the powers conferred by section 27 of the Indian

Arms Act, 1878 (XI of 1878), the Central Government is pleased to direct that the following further amendment shall be made in the Indian Arms Rules, 1924, namely:—

In the first column of the Table appended to Schedule I to the said Rules, in clause (a) of entry (1) after the words "Members of Boards of Revenue" the words "Members of Tribunals appointed under sub-section (2) of section 296 of the Government of India Act, 1935" shall be inserted.

J. A. THORNE,

Offg. Secy. to Govt. of India.

The 14th July 1937.

No. 7625-A.—The following notification, issued by the Government of India in the Office of the Secretary to the Governor General (Public), is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 30th June 1937.

No. F. 9/11/36-Public (G).—The Governor General directs that the following rules regarding the use of uniform by officers in civil employ be published for general information, in supersession of all previous orders on the subject.

Rules regarding the use of uniform by officers in civil employ.

(These rules do not apply to officers holding political appointments, whose uniform will continue to be regulated by the orders issued in the External Affairs and Political Departments.)

I. The uniform to be worn by officers in civil employ will be that shown in the schedule appended to these rules, but in the case of Indian gentlemen who hold any of the offices therein specified a pagri may be substituted for the cocked hat, helmet or forage cap prescribed in the rules, or the national dress which they are accustomed to wear on ceremonial occasions may be worn in place of uniform. Indian gentlemen appointed to be Members of the Executive Council of the Governor-General and Ministers of Governors of Provinces may wear the alternative official dress described in the schedule in place of uniform so long as they hold such appointments.

Provided that—

- (1) *Privy Councillors and First and Second Class Uniform.*—The wearing of the Full Dress Coat is optional, as the Levee Coat may be substituted for it, at the option of the wearer, on all occasions when Full Dress is prescribed, and
- (2) In lieu of Uniform or Court Dress the alternative Dress described in the schedule may be worn at all evening functions when Uniform or Court Dress is prescribed

II. Civil officers who do not hold purely political appointments, but merely have some political work to do in addition to the ordinary duties of their office, are not entitled to wear political uniform.

III. An officer is not entitled to continue to wear the uniform of an office which he has ceased to hold.

IV. (a) A Military officer who is appointed substantively to any civil office for which uniform is prescribed shall wear the uniform of that office.

Exception.—Royal Engineer officers and officers of the Indian Medical Service in civil employ who are liable to recall to military duty and are required to maintain their military uniform, are not required to wear civil uniform but shall wear military uniform on all occasions when military officers wear uniform.

(b) On all State and other occasions when military officers wear uniform, military officers who are in permanent civil employ, but who do not hold an appointment which carries the right to wear civil uniform, may at their option wear either military uniform or plain clothes.

Exception.—Royal Engineer officers, officers of the Indian Medical Service and the Survey of India and Cantonment Department wear military uniform on all occasions when military officers wear uniform.

(c) Military officers who are temporarily in civil employ shall wear their military uniform, but may, if they desire, wear plain clothes instead of mess uniform on occasions when the latter is worn by officers in military employ.

V. An officer appointed temporarily to an office for which a uniform is prescribed need not wear that uniform.

VI. Civil officers who on retirement or resignation from the service wish to wear the uniform to which they are entitled when last on duty in India shall make a written application for permission to do so—

- (1) to the Under Secretary of State, India Office, Whitehall, London, if permission is sought to wear the uniform at the Court of His Majesty the King-Emperor;
- (2) to the Secretary to the Governor-General (Public) if permission is sought to wear the uniform in India.

VII. Members of the Indian Civil Service, and Indian Gentlemen appointed to be Members of the Executive Council of the Governor-General, when on leave in England, or otherwise present there during their service, will be permitted to wear their uniform at the Court of His Majesty the King-Emperor.

VIII. All persons in possession of Civil Uniform made in accordance with the old Regulations may continue to wear such uniform as heretofore.

IX. An officer may wear the class of Uniform to which he is personally entitled when such Uniform is of a higher class than that to which he is entitled by virtue of the office he holds.

Schedule.

I. The following officers wear, for Full and Levee Dress, the Privy Councillor's Uniform:—

Privy Councillors.

II. The following officers wear, for Full and Levee Dress, Uniform of the First Class, as described below:—

Governors of Provinces,

Members of the Executive Council of the Governor-General.

III. The following officers may wear Full and Levee Dress of the Second Class as described below as an alternative to the Dress prescribed for them:—

The Presidents, Council of State and the Central Legislative Assembly.

IV. The following officers wear, for Full and Levee Dress, Uniform of the Third Class as described below:—

(1) Ministers of Governors of Provinces.

(2) Secretaries, Joint Secretaries, Deputy Secretaries and Under Secretaries to the Government of India other than those serving in the External Affairs and Political Departments; and in the Defence Department, when officers of the Army.

Secretaries to the Governor-General.

(3) The Chief Commissioner of Railways, the Financial Commissioner and Members, Railway Board, and the Directors and the Secretary, Railway Board.

(4) Financial Adviser and Deputy Financial Adviser (Military Finance), the Solicitor and Second Solicitor to the Government of India, and Actuary to the Government of India and the Director.

Regulations and Forms in the Defence Department.

(5) Heads and other officers of Departments subordinate to the Government of India, viz:—

Accountants General.

Agricultural Adviser to the Government of India.

Auditor General of India.

Census Commissioner.

Chairman and Members of the Federal Public Service Commission.

Chief Auditors of State Railways, except the Chief Auditor Eastern Bengal Railways.

Chief Commissioners of Delhi and Andaman and Nicobar Islands.

Chief Controller of Stores, Indian Stores Department.

Chief Controller of Standardization.

Chief Engineer, Central Public Works Department.

Chief Engineer, Posts and Telegraphs.

Collectors of Customs.

Collectors of Salt Revenue, Bombay and Madras.

Commissioners of Income-tax (Major Provinces).

Commissioner, Northern India Salt Revenue.

Comptrollers, Assam, North-West Frontier Province, Sind and Orissa.

Controller of Army Factory Accounts.

Controller of Military Accounts, Northern, Southern, Eastern and Western Commands.

Controller of Military Accounts and Pensions.

Controller of Printing and Stationery.

Controller of Railway Accounts.

Controller of the Currency.

Deputy Auditor General of India.

Deputy Director-General, Postal Services.

Deputy Director-General of Posts and Telegraphs (Finance).

Deputy Director-General, Telegraphs.

Deputy Director-General, Wireless.

Deputy Military Accountants General.

Director and Deputy Directors of Public Information, Home Department.

- Director of All-India Institute of Hygiene and Public Health, Calcutta.
- Director, Imperial Agricultural Research Institute, New Delhi.
- Director of Imperial Institute of Sugar Technology.
- Director, Intelligence Bureau, Home Department.
- Director, Geological Survey of India.
- Director of Civil Aviation in India.
- Director of Inspection, Indian Stores Department.
- Director of Railway Audit and the Director of Audit, Defence Services.
- Directors of Telegraphs.
- Director-General of Archaeology in India.
- Director-General of Commercial Intelligence and Statistics.
- Director-General of Observatories.
- Director-General of Posts and Telegraphs.
- Educational Commissioner with the Government of India.
- Electrical Engineer-in-Chief.
- Engineer-in-Chief, Lighthouse Department and Chief Inspector of Lighthouses in British India.
- Expert Advisers to the Imperial Council of Agricultural Research Department.
- Finance Officer, Posts and Telegraphs.
- First Secretary, Central Board of Revenue.
- Inspector-General of Forests and President, Forest Research Institute and College, Dehra Dun.
- Members, Central Board of Revenue.
- Military Accountant-General.
- Postmasters-General.
- Private Secretary to His Excellency the Viceroy when not an officer of the Army or a member of the Indian Political Service.
- Public Health Commissioner with the Government of India.
- Secretary to the Federal Public Service Commission.
- Secretary to the Imperial Council of Agricultural Research Department.
- Senior Deputy Director-General, Posts and Telegraphs.
- Surveyor-General of India.
- Vice-Chairman of the Imperial Council of Agricultural Research Department.
- (6) Secretaries to Provincial Governments and Secretaries to Governors of Provinces when not officers of the Army or members of the Indian Political Service.
- (7) Certain Heads of Departments and officers under Provincial Governments, *viz.* :—
- Chairman and Members of Provincial Public Service Commissions.
- Chief Conservators of Forests.
- Chief Engineers of the Public Works Department.
- Chief Revenue Authority, Assam.
- Commissioners of Divisions.
- Commissioner of Excise and Abkari, Bombay.
- Commissioner of Income-tax, Assam.
- Conservator of Forests, Sind.
- Controller of Immigrant Labour, Assam.
- Directors of Agriculture.
- Directors of Public Instruction.
- Financial Commissioners.
- Inspectors-General of Prisons (when not Military Medical Officers).
- Members of Boards of Revenue.
- Private Secretaries to the Governors of Madras, Bombay, and Bengal when not officers of the Army or members of Indian Political Service.
- Revenue and Divisional Commissioner, North-West Frontier Province.
- Revenue Commissioner, Orissa.
- Revenue Commissioner, Sind.
- Settlement Commissioners.
- V. The following Officers wear for Full and Levee Dress, Uniform of the Fifth Class as described below :—
1. Private Secretaries to the Governors of Provinces other than Madras, Bombay and Bengal when not Officers of the Army or Members of the Indian Political Service.

2. Under Secretaries to Provincial Governments in the Political Department.
3. Assistant Private Secretary to His Excellency the Viceroy.
4. Assistant Secretaries to Governors of Provinces (when members of the Indian Civil Service).

NOTE.—1. The Presidents of Provincial Legislative Councils and Speakers of Provincial Legislative Assemblies may wear full and Levee Dress Uniform of the Third Class as an alternative to the Dress prescribed for these officers.

2. "Additional" officers will wear the uniform prescribed in the above Schedule for the substantive posts.

DESCRIPTION OF CIVIL UNIFORM.

FULL DRESS.

[Extract from the publication †† entitled "Dress and Insignia worn at Court" (page 37).]

****Coat for Privy Councillors and 1st and 2nd classes.**—Blue cloth, single-breasted, stand collar. The collar and gauntlet cuffs are of black velvet, and the pocket flaps, of blue cloth. Nine buttons up the front showing between the two embroidered edges (which are made to hook), two at the waist behind, and two at the bottom of the back skirts. White silk linings. A white collar may be worn inside the collar of the coat.

****Gold oakleaf embroidery on the fronts as follows :—**

Privy Councillors, not more than five inches wide, 1st class not more than four and a half inches wide, and the second class not more than four inches wide at the base of each front, but to spread across the chest according to figure.

The embroidery on the cuffs should not exceed the following widths :—"Privy Councillor's 5 inches, 1st class 4½ inches, 2nd class 4 inches. The Privy Councillor's has a purl edging, the 1st class a wavy edging and the 2nd a saw edge".

The collar, pocket flaps, back, skirts, back skirts and side edges are also embroidered.

Buttons.—Gilt, mounted, the Royal Arms with supporters, §§Coat and buttons for 3rd and 5th classes—

The same as for Levee Dress.

****Hat.**—Privy Councillor's Black beaver ceccked hat, black silk cockade. Treble gold bullion loop and tassels with hangers. Hangers now take the form of ornaments fixed on the top of the tassels, which do not hang. White ostrich feather border.

1st class. As above, with gold tassels without hangers

2nd class. As above, with double gold bullion loop, gold tassels without hangers.

3rd and 5th classes. As above, with plaited gold bullion loop and black ostrich feather border. No tassels.

Breeches.—White kerseymere with three covered buttons at the knees.

Hose.—White silk.

Shoes.—Black patent leather.

Sword.—Of Regulation pattern with black scabbard and gilt mountings.

Sword Knot.—Gold lace strap with bullion tassel.

Sword Belt.—White web, with white cloth frog.

Buckles (knee and shoe).—Gilt, Rose, Shamrock and Thistle pattern.

Gloves.—White.

LEVEE DRESS.

(Extract from the same publication, pages 37-38.)

Coat.—Blue cloth, single-breasted stand collar. The collar and gauntlet cuffs are of black velvet, and pocket flaps of blue cloth. Nine buttons up the front (to button), and two at the waist behind, and two at the bottom of the back skirts. Black silk linings. A white collar may be worn inside the coat.

Buttons.—Gilt, mounted, the Royal Arms (without supporters), surmounted by the Imperial Crown.

*The Privy Councillors and 1st and 2nd classes have gold embroidery on the collar, cuffs, pocket flaps and between the buttons at the waist behind, as on the full dress coat.

The 3rd and 5th classes have embroidery on the collar, cuffs, back, and pocket flaps. The gold oakleaf embroidery for the two classes is the same on the cuffs and pocket flaps, one inch wide within a "saw" edge. The back embroidery is also identical in both classes. The collar of the 3rd class has a saw edge and front embroidery 4½ inches long, and that of the 5th class a saw edge only.

Trousers.—Blue cloth, with Gold Oakleaf Lace on the side seams. The width of the lace as follows :—

*Privy Councillors and 1st and 2nd classes, 2½ inches.

3rd and 5th classes, 1½ inches.

Boots.—Plain, patent, with Military fronts and elastic sides.

Hat.—

Sword.—

Sword Knot.—

} The same as for full dress.

Sword Belt.—White web, with the cloth frog.

Gloves.—White.

For Mourning.—A black crepe band 3¼ inches wide, worn above the elbow on the left arm.

NOTE.—(i) The full dress coat for the 3rd and 5th classes is the same as the levee dress coat prescribed for these classes.

(ii) On certain ceremonial occasions in England Full Dress is sometimes worn with trousers, *viz.*, at Royal Weddings and when His Majesty opens Parliament. It may similarly be so worn in India when specially ordered.

The two classes of uniform should be worn on the following occasions, respectively:—

Full Dress.—State Bills and Drawing Rooms, and all State ceremonies in the evening at which ladies are present.

Levee Dress.—State dinners, Levees, and official arrivals and departures.

(iii) The hat described under Full Dress should be worn in the day-time; but the helmet described under Undress below.

UNDRESS—(Morning).

(The details of this uniform are the same provided in the rules of 1911.)

Coat.—Blue cloth (frock) with black silk lining, black velvet collar and cuffs, and buttons, gilt mounted, the Royal Arms (without supporters) surmounted by the Imperial Crown. Three buttons on each side of coat, four on cuffs, two at waist behind, none at bottom of back skirts.

Waistcoat.—White marcella, single-breasted, with five or six small buttons as above.

Hat.—Helmet, white Wolseley regulation, with white top button and white silk *pagri* with gold fringe. Gilt chinchain, lined with white leather, with rose-hook fixed on first seam of Crown from centre of back on right side about three inches from centre of top button, according to scaled pattern.

Overalls.—Blue cloth, with gold oakleaf lace one inch wide, and straps.

Sword.—Mameluke pattern. Brass scabbard.

Sword Knot.—Round gold cord strap with bullion tassel.

Sword Belt.—One and a half inches wide. Lining of red Morocco leather. Sling, Russian leather one inch wide on red Morocco leather, covered with gold oakleaf lace.

Forage Cap.—As for staff officers in the army, blue cloth with gold embroidered peak on black patent leather and band of gold oakleaf lace 1¼ inches wide round the cap. The cap to be fitted with a removable white pique cover, which should always be worn.

Greatcoat and Cape.—Blue milled cloth. Double breasted, two rows of gilt buttons down front, six in each row. Stand and fall collar of black velvet, four inches deep with fly to cover band of cape. Loose round cuffs six inches deep, pockets at sides with flaps. Two openings at side seams, with pointed flap, 11 inches long, and three gilt buttons. Sword slit on left side. Opening behind about 25 inches long, and gusset extending to bottom with a tap and button to close it when worn on foot. Cloth back strap with gilt buckle, two inches wide, to confine the coat at waist. Cape of same cloth as coat. Four medium gilt buttons down front to fasten at neck with small strap and buckle. Lined black.

N. B.—The great coat may be worn without the cape, at option.

Boots.—Plain Wellington.

Spurs.—Box, brass, swan-necked.

Gloves.—White dog-skin.

NOTE.—The helmet described above should be worn with Full Dress and Levee Dress in the day-time and not the hat described under Full Dress.

Officers who provide themselves with undress uniform need not, unless they so desire, also provide themselves with the great coat and cape described in these Regulations.

MESS DRESS.

Coat.—Blue cloth evening coat, black lining. Black velvet collar and cuffs. Facings plain black silk. Buttons as in morning undress, three on each side of coat, two at waist behind, four on cuffs, none at bottom of back skirts.

Waistcoat.—White marcella, single-breasted, without collar, with three or four small buttons as above.

Trousers.—Plain black cloth.

NOTE.—Members of the Viceregal Staff wear in place of the coat described above a blue Evening Dress Coat with black velvet collar. "Star of India" blue silk facings and skirt linings, with silk linings to match. Three buttons, gilt mounted. The Royal Cypher and Imperial Crown, on each front, two at waist behind and four small buttons on each cuff.

HOT WEATHER UNIFORM.

Patrol coat.—White cotton drill, stand and fall collar fastened with one hook and eye. Five gilt medium buttons down front, two patch breast

pockets with box plait, one inch wide in centre and pointed flaps with small gilt button in each. Sleeves plain with pointed cuffs 5 inches high at point and $2\frac{1}{2}$ inches behind.

Rank will be designated by shoulder cords and number of buttons on cuffs as follows:—

Shoulder cords.—Of gold, wire Lancer shoulder strap cords, on each shoulder.

For Governors, and Ordinary Members of the Executive Council of the Governor General—four cords twisted.

For officers entitled to wear 3rd class uniform—two cords twisted.

For officers entitled to wear 5th class uniform—two cords straight.

Buttons on cuffs.—For Governors, and Ordinary Members of the Executive Council of the Governor General—four buttons.

For officers entitled to wear 3rd class uniform—three buttons.

For officers entitled to wear 5th class uniform—two buttons.

Overalls—White cotton drill overalls with black leather foot straps.

Buttons.—Governors, and Ordinary Members of the Executive Council of the Governor-General wear gilt mounted buttons with the Royal Arms, with supporters. The buttons to be worn with the 3rd and 5th classes of uniform should be gilt, mounted, bearing the Royal Arms without supporters, surmounted by the Imperial Crown.

Helmet, boots, spurs, forage cap, sword and sword belt.—As for undress. Belt to be worn under the coat.

Gloves are not worn with the hot weather uniform.

NOTE.—This uniform will be worn in substitution either for the full dress or undress uniform during such periods of the year as the Governors of Provinces may prescribe. The Governors of Provinces are authorised to declare that officers need not provide themselves with it unless an occasion arises when they will require it. When the uniform is worn as full dress, medals and decorations will be worn. When it is worn as undress ribbons only will be worn.

HOT WEATHER EVENING DRESS UNIFORM.

Mess Jacket.—White drill, roll collar, sleeves plain with pointed cuffs, five inches high at point and $2\frac{1}{2}$ inches behind. Shoulder cords and small gilt buttons on cuffs as prescribed for Hot Weather Uniform.

Waistcoat.—White marcella as for Mess Dress. A plain dark-blue kamarband may be worn if preferred.

Overalls.—White drill with black leather foot straps. White drill trousers may be worn if preferred. If overalls are worn plain military boots (patent leather) must be worn.

Tie.—Black silk.

NOTE.—The possession of this uniform is optional and it may be worn in substitution for Mess Dress during such periods as the Governors of Provinces may prescribe.

ALTERNATIVE DRESS FOR EVENING FUNCTIONS ONLY.

The following may be worn in lieu of Uniform or Court Dress at evening functions only—

An ordinary black evening dress coat.

Black or white evening dress waistcoat.

Breeches.—Plain black evening dress material or stockinet, with three small black cloth or silk buttons, and small jet or black buckles at the knee.

Hose.—Black silk.

Shoes.—Plain court with bows, no buckles.

Tie.—White evening dress bow neck-tie.

ALTERNATIVE OFFICIAL DRESS FOR USE BY INDIAN GENTLEMEN APPOINTED MEMBERS OF EXECUTIVE COUNCIL OF THE GOVERNOR-GENERAL OF MINISTERS OF GOVERNORS OF PROVINCES.

Coat.—Blue cloth buttoned from neck to below waist and then falling loose to knees. Nine buttons up the front to button. Black silk lining

Buttons.—Gilt, mounted. The Royal Arms (without supporters), surmounted by the Imperial Crown.

The collar and cuffs of black velvet. Gentlemen entitled to wear 2nd class uniform have an edging of pearl embroidery on velvet collar and cuffs. Gentlemen entitled to wear 3rd class uniform have no embroidery on collar and cuffs.

Trousers.—White, or white pyjamas.

Head dress.—Distinctive national head-dress worn on ceremonial occasions.

Socks.—Black silk.

Shoes.—Black patent leather with gilt Buckle, Rose, Shamrock and Thistle pattern.

DRESS TO BE WORN BY THE PRESIDENTS OF THE COUNCIL OF STATE AND OF THE CENTRAL LEGISLATIVE ASSEMBLY AND BY PRESIDENTS OF LEGISLATIVE COUNCILS AND SPEAKERS OF LEGISLATIVE ASSEMBLIES IN GOVERNORS' PROVINCES.

I.—Ordinary occasions when the Council or Assembly is sitting.

A Judge's coat and waistcoat, dark trousers.

Or, for Indians (in the alternative),

Black chapkan, with white or black trousers.

Overall—a black silk Gown.

White cambric bands.

II.—Occasions when levee or full dress is prescribed.

The Velvet Court dress (old style) as described below.

Or for Indians (in the alternative),

Black chapkan, with white or black trousers.

Overall—For the President of the Council of State and the President of the Central Legislative Assembly—State robe of black satin damask trimmed with gold; for the Presidents of Legislative Councils and Speakers of Legislative Assemblies—Black Silk Gown, with full bottomed wig, lace bands and white gloves.

Indians may wear, instead of the wig, the Headdress usually worn on ceremonial occasions.

III.—Evening functions when levee or full dress is not prescribed.

Mess dress, as described in the description of Civil Uniform.

Or, for Indians (in the alternative),

Chapkan with white or black trousers, and also Ohoga or Jubba if customarily worn on ceremonial occasions.

VELVET COURT DRESS (OLD STYLE).

Coat.—Black Silk Velvet, stand collar, pigeon breasted. Seven buttons on Right front and seven notched holes on the Left. The fronts meet edge to edge at a point on the

breast, where they are secured with a hook and eye. Gauntlet cuffs, with three notched holes and buttons. Three pointed flaps on waist seam, with three buttons, one under each point. Six buttons behind, that is, two at the waist, two at centre of skirts, and two at the bottom of the skirts. Body of the coat should be lined with White Silk and the skirts with Black, Pockets in the breast and in the tails.

Buttons.—Cut Steel.

Black Silk.—“Wig-bag” is attached to the coat at the back of the neck hanging over the collar.

Waistcoat.—White Satin or Black Silk Velvet. No collar. Four buttons Skirted fronts, three-pointed flaps to the pockets, with a button under each point.

Breeches.—Black Silk Velvet, with three small steel buttons, and cut steel buckles at the knees.

Hose.—Black Silk.

Shoes.—Black Patent Leather, with cut steel buckles.

Hat.—Black Beaver or Silk Cocked Hat, with a steel loop on a black silk cockade or rosette.

Sword.—Sling Sword, with cut steel hilt and black scabbard with steel mountings.

Sword Belt.—Black Silk Web with slings.

Gloves.—White.

Lace Frill and Ruffles.

J. A. THORNE,

Offg. Secy. to the Governor General
(Public).